

SHRI M. ARUNACHALAM: According to the Delhi Municipal Corporation they have...

SHRI SUBRAMANIAN SWAMY: He is not prepared for the answer.

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): The Government has prepared a list of buildings that need to be looked into and in this way...

MR. CHAIRMAN: Are DDA buildings included in them? Have you looked into DDA buildings specially because they are also under use? That is what he wants to know.

SHRIMATI SHEILA KAUL: Even in Pritampura there are certain buildings constructed by DDA which need to be looked into because it has corae to our knowledge that they are not properly done.

SHRI SUBRAMANIAN SWAMY: This is what I asked. My second question is, whether the Minister is aware that Raj Niwas in Delhi is also a dilapidated building.

MR. CHAIRMAN: Which one?

SHRI SUBRAMANIAN SWAMY: The Raj Niwas of Delhi where the Lt. Governor is supposed to stay he is staying somewhere else now whether that is also dilapidated and the Government has done nothing about it.

SHRIMATI SHEILA KAUL: I beg your pardon, Sir. We know that Raj Niwas is a condemned building and the construction of a new Raj Niwas is under process and Delhi PWD is giving funds for, the construction of the Raj Niwas and the work is going on.

MR. CHAIRMAN: What are you going to do to that building? Are you rebuilding or something?

SHRI SUBRAMANIAN SWAMY: It is a condemned building and so it will come down. 26 R,S—2.

MR. CHAIRMAN: Are you rebuilding it or permitting it to come down by itself? (interruptions)... Question Hour is over. Papers to be laid.

WRITTEN ANSWERS TO QUESTIONS

व्यावसायिक शिक्षा के लिए सहायता

*405. श्री शिव प्रसाद चनपुरिया : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार व्यावसायिक शिक्षा प्रदान करने के लिए राज्य सरकारों को सहायता/अनुदान प्रदान करती है ;

(ख) ऐसे अनुदान देने का आधार क्या है ;

(ग) क्या व्यावसायिक पाठ्यक्रमों के अध्यापकों के वेतनमान केन्द्रीय सरकार द्वारा निर्धारित किये गये हैं ;

(घ) यदि हां, तो उनका ब्योरा क्या है और क्या राज्य सरकारें इन्हें लागू कर रही हैं; और

(ङ) कौन-कौन से राज्य इन्हें लागू नहीं कर रहे हैं ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) जी, हां ।

(ख) राज्य सरकारों/संघ शासित प्रशासनों से प्रस्ताव प्राप्त होने पर माध्यमिक शिक्षा के व्यावसायीकरण की केन्द्र प्रायोजित स्कीम के मानदण्डों के अनुसार केन्द्र और राज्य सरकारों के बीच हिस्सेदारी के आधार पर अनुदान दिए जाते हैं ।

(ग) जी, नहीं ।

(घ) और (ङ) ये प्रश्न नहीं उठते ।